

**Token Number 2649 WP(C)**

**Taramani Devi Vs The State of Jharkhand & ors.**

Cvt clr

SJ

CFS:

Petiton: 250

Affidavit:20

Vakalatnama:30

Defects:

1. Page number details of Ann-1 may be corrected.
2. AFS worth Rs. 10/- is payable on Ann-5.
3. Typed copy of page number 42 may be given.
4. Vakalatnama may be tagged firmly with file of the petition.
5. Annexure number of the document under challenge may be written in para-1 and prayer portion.

Sameer

12.6.2020